

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1268
ANSWERED ON:13.08.2013
COMMUNITY POLICING FOR STUDENTS
Thomas Shri P. T.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the scheme of Community Policing for students has been implemented by all the States;
- (b) if so, the details thereof and if not, the reasons therefor, State-wise;
- (c) whether the Government has received requests from the States to provide funds for the implementation of the scheme; and
- (d) if so, the details thereof and the total funds granted for the purpose, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): No, Madam.

(b): The National Police Mission under the Bureau of Police Research & Development (BPR&D) have prepared a plan proposal on 'Community Policing for Students' on the basis of the Student Police Cadet model of Kerala, for implementation in selected States during the 12th Five Year Plan on pilot basis. The implementation of the project is subject to availability of funds, consent of respective State Governments and acceptance of other agencies, who are proposed to be engaged in the project implementation.

(c) & (d): No request from the States for providing funds for implementation of the scheme has been received. No allocation of funds in the plan proposal on 'Community Policing for Students' has so far been made for any States.